

REVIEW AND ANNUAL REPORT OF INDIAN RARE EARTHS LTD., BOMBAY FOR 1973-74

ऊर्जा मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं श्री कृष्ण चन्द्र पन्त की ओर से कम्पनी अधिनियम, 1956 की धारा 619 क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक एक प्रति सभा पटल पर रखता हूँ :

(एक) इंडियन रेयर अर्थ्स लिमिटेड बम्बई के वर्ष 1973-74 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) इंडियन रेयर अर्थ्स लिमिटेड, बम्बई का वर्ष 1973-74 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक और महा-लेखा परीक्षक की टिप्पणियां ।

[Placed in Library. See No. LT-9827/75].

REVIEW AND ANNUAL REPORTS OF HINDUSTAN MACHINE TOOLS LTD., BANGALORE, MACHINE TOOLS CORPORATION OF INDIA LTD., AJMER AND SCOOTERS INDIA LTD., LUCKNOW AND ACCOUNTS AND AUDIT REPORT OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI ZIAUR RAHMAN ANSARI): Sir, on behalf of Shri A. C George I beg to lay on the Table—

(1) a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956:—

(a) (i) Review by the Government on the working of the Hindustan Machine Tools, Limited,

Bangalore, for the year 1973-74.

(ii) Annual Report of the Hindustan Machine Tools, Limited, Bangalore, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(b) (i) Review by the Government on the working of the Machine Tools Corporation of India Limited, Ajmer for the year 1973-74.

(ii) Annual Report of the Machine Tools Corporation of India Limited, Ajmer, for the year 1973-74, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(c) (i) Review by the Government on the working of the Scooters India Limited, Lucknow for the year 1973-74

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9828/75].

(2) A copy of the Certified Accounts (Hindi and English versions) of the National Cooperative Development Corporation, for the year 1972-73 together with the Audit Report thereon, under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962. [Placed in Library. See No LT-9829/75.]

SUGAR (PRICE DETERMINATION FOR 1974-75 PRODUCTION) SECOND AMENDMENT ORDER, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): Sir, on behalf of Shri Shah Nawaz Khan I beg to lay on the Table a copy of the Sugar (Price Determination for 1974-75